



भारतीय खाद्य संरक्षा एवं
मानक प्राधिकरण

विश्वारा का वायदा, सुरक्षित एवं वैदिक खाद्य का आश्वासन
स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार

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भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)

व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

Date: 28th October, 2022

Order

Subject: Clarification with respect to Hops imported to India, for use as an ingredient in manufacturing of Beer- reg.

Trade and International Cooperation Division, FSSAI is in receipt of representations wherein Hop pellets imported into India, meant for use as an ingredient in the manufacturing of Beer in India and not for direct human consumption, are tested for copper as per limits prescribed under 'food not specified' category as per FSS (Contaminants, Toxins & Residue) Regulation.

2. In this regard, it is clarified that European Food Safety Authority (EFSA) has specified the limits for copper in HOPS (dried), including hop pellets and unconcentrated powder at max. 1000 ppm. Therefore, the imported product 'Hops pellets' shall conform to the copper limit specified by EFSA as well as all other FSSAI standards.

(Dr. Amit Sharma)

Director (Trade & IC)

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To,

1. All Authorized Officers, FSSAI
2. All Food Analysts, FSSAI
3. CITO, FSSAI-HQ, for uploading on FSSAI website.